

### Allotment of flats under HUDCO Scheme 1979

729. SHRI SYED AHMAD HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 453 given in the Rajya Sabha on the 26th July, 1985 and state:

(a) the number of draw of flats held since 1979 till date and flat allotted year-wise and category-wise under the 1979 HUDCO scheme of DDA;

(b) whether it is a fact that all the applicants registered under the scheme at the time of the inception were to be allotted flats by 1985; and

(c) if so, the number of persons who are to be allotted flats till date, category-wise;

(d) when the next draw is to be held;

(e) whether it is a fact that plinth area has been decreased in flats allotted in the successive draws and prices increased; and

(f) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Five draws have been held for allotment of flats to the registrants of New Pattern Scheme '79 (HUDCO) and the details of year-wise allotment are as under:—

Year	MIG	LIG	Janata	Total
1981	839	933	3185	4977
1982	595	3645	4700	8940
1983	3336	3771	2718	9825
1984	1624	2452	2751	6827
1985	1979	987	723	3689
TOTAL :	18373	11808	14077	31258

(b) and (c) No, Sir. The number of balance registrants to be allotted flats category-wise is indicated below:

MIG	LIG	Janat	Total
37420	55428	41337	134239

(d) No date for the next draw has been fixed so far.

(e) and (f) No decrease in the plinth area in various category of houses under the scheme is envisaged. However, in about 1000 Janta flats constructed in Vikaspuri by HUDCO on behalf of DDA, less plinth area is made available so as to enable these flats to fall within the frame work & limits prescribed by HUDCO while sanctioning their loan.

Price of the flats varies from area to area and depends upon the time of completion of the construction.

### Atrocities on SC/ST

730. SHRIMATI KANAK MUKHERJEE: Will the Minister of WELFARE be pleased to state:

(a) what is the number of incidents involving atrocities against Scheduled Castes, Scheduled Tribes and Other Backward Classes occurred State-wise during the first six months of 1985;

(b) what is the total number of cases involving murders of people belonging to Scheduled Castes and Scheduled Tribes during the same period; and

(c) what is the total number of incidents involving rape of Harijan and tribal women State-wise and year-wise during the same period?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (SHRIMATI RAJENDRA KUMARI BAJPAI): (a) to (c) A Statement is laid on the Table of the House.

## Statement

*Number of cases of Murder, rape and Total crimes against members of Scheduled Castes and Scheduled Tribes reported by the State Governments/U.T. administrations during the First Six Months of 1985 i.e. January to June, 1985*

Sl. No.	Name of States/ U.T.	No. of incidents of crime against									
		Scheduled C. stes					Scheduled T. be				
		Murder	Rape	Total	Remarks	Murder	Rape	Total	Remarks	Murder	Total
1	2	3	4	5	6	7	8	9	10		
1	Andhra Pradesh	8	14	90		Nil	2	4	Upto March' 85		
2	Assam	Nil	Nil	Nil		N.A.	N.A.	N.A.			
3	Bihar	30	33	724		5	17	113			
4	Gujarat	14	5	368		9	2	55			
5	Haryana	9	70	65		Nil	Nil	Nil			
6	Himachal Pradesh	1	1	24		Nil	Nil	Nil			
7	Karnataka	14	6	140		Nil	Nil	Nil			
8	Kerala	1	4	21		Nil	3	40			
9	Madhya Pradesh	39	100	2620	Upto Feb., 1985	45	62	1387			
10	Maharashtra	4	13	186		6	11	77			
11	Orissa	Nil	1	70		1	4	35			
12	Punjab	5	5	15		Nil	Nil	Nil			
13	Rajasthan	12	44	617		6	9	149			

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14	Tamil Nadu	.	.	.	9	8	414		Nil	Nil	Nil	1
15	Tripura	.	.	.	Nil	Nil	Nil		Nil	Nil	Nil	1
16	Uttar Pradesh	.	.	.	107	75	1890		Nil	Nil	Nil	Nil
17	West Bengal	.	.	.	2	Nil	4		1	4	7	7
<i>Union Territories :</i>												
1	Andaman & Nicobar Islands	.	.	.	Nil	Nil	Nil		Nil	Nil	Nil	1
2	Arunachal Pradesh	.	.	.	Nil	Nil	Nil		Nil	Nil	Nil	5
3	Delhi	.	.	.	Nil	Nil	1		Nil	Nil	Nil	Nil
4	Mizoram	.	.	.	Nil	Nil	Nil		Nil	Nil	Nil	Nil upto April, 1985.
5	Pondicherry	.	.	.	Nil	Nil	Nil		Nil	Nil	Nil	Nil

Note : 1. Information in respect of other States/U.Ts. is 'NIL'

2. Total includes all cases of crimes against Scheduled Castes/Scheduled Tribes.

3. N.A.—Not Available.

4. Information in respect of 'Other Backward Classes' is not maintained and hence is not available.